

F.NO.56(4)/CESTAT/CASH/M.Q.EXP./2015-16
Ministry of Finance
CUSTOMS EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
West Block No-2, R.K.Puram, New Delhi-110066

Dated:- 19/11/2015

To

The Under Secretary (IFU - III)
Ministry of Finance,
Deptt. Of Revenue,
North Block, New Delhi.

Subject:- Monthly Expenditure Statement for the month of Oct-2015.

Sir,

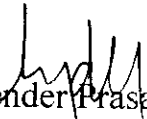
I am to forward herewith the expenditure statement for the month of Oct,2015 (F.Y 2015-16) in respect of Customs Excise and Service Tax Appellate Tribunal, New Delhi for your information and necessary action please.

Yours Faithfully,

(Rajender Prasad)
Accounts Officer
CESTAT, New Delhi

Copy To:-

1. The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
2. Office Copy/Guard File.
3. Computer Section for uploading website.


(Rajender Prasad)
Accounts Officer
CESTAT, New Delhi

Customs Excise & Service Tax Appellate Tribunal, New Delhi

Statement showing expenditure for the month of OCT--2015

Sr. No. Sub Head	Sanctioned Grant	Proportinate Grant	Actural Expenditure From 1.10.15 to 31.10.15	Progressive 31.10.2015	Variation between proportinate grant and actual expenditure		Remarks
					Saving	Excess	
1.. Salaries	146000000	85166667	8280896	58340355	26826312		
2.. Medical	1200000	700000	53708	731528		-31528	
3.. Travel Exp.	3000000	1750000	270888	697416	1052584		
4.. Office Exp.	360000000	21000000	3129163	22645951		-1645951	
5.. OTA	180000	105000	0	11550	93450		
6.. R R & T	22300000	13008333	1678780	8806158	4202175		
7.. Infor. Tec.	7200000	4200000	34113	2455387	1744613		
8.. Adv. Pub.	400000	233333	0	0	233333		
TOTAL	216280000	126163333	13447548	93688345	34152467	-1677479	

ACCOUNT OFFICER
DESTAT